



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 21<sup>st</sup> January, 2026

**Notification**

There will be no sitting of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Ajay Talegaonkar, Technical Member (Electricity) on 22.01.2026 & 23.01.2026. The matters listed on 22.01.2026 & 23.01.2026 will be taken up for hearing as per the dates mentioned below:

<b>Sl. No.</b>	<b>From (date)</b>	<b>To (date)</b>
<b>1</b>	22.01.2026	28.01.2026
<b>2</b>	23.01.2026	30.01.2026

During the above period i.e., on 22.01.2026 & 23.01.2026, urgent applications (Electricity matters), if any, for interim relief, will be heard by the Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity).

Sd/-  
Registrar

**To:**

**All concerned**

**Copy to :**

PPS to Hon'ble Chairperson  
PPS/PS to Hon'ble Technical Members  
PA to Ld. Registrar  
PS to Dy. Registrar (NS)  
Dy. Registrar (MJS)  
All Notice Boards of APTEL  
Shri Jaiom, LDC  
Shri Dhruv, Office Assistant (IT)- to upload on APTEL website